

<b>Nomination of cases by Hon'ble the Chief Justice on 04/11/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. - 848/2012 with Crl. A. - 849/2012	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
2	Spl. A. - 449/2009	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
3	Spl. A. - 1821/2012	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
4	Spl. A. - 463/2002	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
5	Spl. A. - 559/2010	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
6	Spl. A. - 391/2013	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
7	Spl. A. - 1823/2008	Hon. Dilip Gupta, J.	Spl. A. Section on 05/11/2015
8	F. A. - 291/1998 with F. A. - 293/1998 with F. A. - 602/1999 with F. A. - 451/2000 with F. A. - 810/2000 with F. A. - 597/1999 with F. A. - 589/1999 with F. A. - 590/1999 with F. A. - 599/1999 with F. A. - 601/1999 with F. A. (D) – 667/2000 with F. A. - 1031/2003 with F. A. - 296/1998 with F. A. - 290/1998 with F. A. - 548/1999 with F. A. - 292/1998 with F. A. - 294/1998 with F. A. - 598/1999	Hon. Sudhir Agarwal, J. ( alongwith all connected cases )	F. A. Section on 05/11/2015

	<p>with F. A. - 603/1999 with F. A. - 600/1999 with F. A. - 596/1999 with F. A. - 591/1999 with F. A. - 295/1998 with F. A. - 297/1998 with F. A. - 770/2000 with F. A. - 522/2008 with F. A. - 547/2012 with F. A. - 809/2012</p>		
<b>In DB as a member</b>			
9	<b>Crl. A. - 6524/2008 ( Correction Application )</b>	<b>Hon. Raghavendra Kumar, J.</b>	<b>Crl. A. Section on 05/11/2015</b>
<b>Bench Comprising</b>			
10	<b>W. P. - 71330/2006 ( Recall Application )</b>	<b>Hon. Arun Tandon, J. and Hon. Bharati Sapru, J.</b>	<b>Writ A-II Section on 05/11/2015</b>
<b>Hon....., J.</b>			
11	<b>Writ A – 58905/2013</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ A-I Section on 05/11/2015</b>
12	<b>Writ A – 57724/2013</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ A-I Section on 05/11/2015</b>
13	<b>Crl. Revision – 2849/2004</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>Crl. Revision Section on 05/11/2015</b>
14	<b>Writ B – 33310/1992</b>	<b>Hon. M. K. Gupta, J.</b>	<b>Writ B Section on 05/11/2015</b>
15	<b>Bail – 26469/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 05/11/2015</b>
16	<b>Bail – 26280/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 05/11/2015</b>
17	<b>Bail – 23510/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 05/11/2015</b>
18	<b>Bail – 21618/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Bail Section on 05/11/2015</b>
19	<b>A482 – 32388/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Court no.55 on 05/11/2015</b>
20	<b>A482 – 32477/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Court no.55 on 05/11/2015</b>
21	<b>A482 – 32497/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Court no.55 on 05/11/2015</b>
22	<b>A482 – 32397/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Computer fresh Section on 05/11/2015</b>

23	A482 – 32443/2015 ( NRHM )	Hon. Arun Tandon, J.	Computer fresh Section on 05/11/2015
24	A482 – 32074/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 05/11/2015
<b>Appropriate Court dealing with such matters</b>			
25	Bail – 19436/2015	Appropriate Court dealing with such matters	Bail Section on 05/11/2015
26	CrI. A. - 3217/2014	Appropriate Court dealing with such matters	Bail Section on 05/11/2015
27	Bail – 36520/2015	Appropriate Court dealing with such matters	Court no.47 on 04/11/2015
28	Bail – 36689/2015	Appropriate Court dealing with such matters	Court no.47 on 04/11/2015
29	Bail – 36521/2015	Appropriate Court dealing with such matters	Court no.47 on 04/11/2015
30	W. P. - 59232/2015	Appropriate Court dealing with such matters	Court no.39 on 04/11/2015
31	Bail – 36690/2015	Appropriate Court dealing with such matters	Court no.47 on 04/11/2015
<b>As per Judicial Order (For Hon....., J.)</b>			
32	CrI. A. - 1836/2013 with CrI. A. - 1841/2013	Hon. N. A. Moonis, J.	CrI. A. Section on 05/11/2015
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
33	CAPL – 3493/2015	Hon. S. P. Kesarwani, J.	Contempt Section on 05/11/2015
34	CAPL – 6773/2015	Hon. S. P. Kesarwani, J.	Computer fresh Section on 04/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
05/11/2015